<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 345 OF 2016 & IA NO. 761 OF 2016 & APPEAL NO. 107 OF 2016

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 345 OF 2016 & IA NO. 761 OF 2016

In the matter of:

In the matter of

Jaipur Vidyut Vitran Nigam Ltd. & Ors.	 Appellant(s)
Vs.	
Raj West Power Ltd. & Ors.	 Respondent(s)

APPEAL NO. 107 OF 2016

	••••	Appellant(s)
Raj West Power Ltd.		
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.		Respondent(s)

<u>ORDER</u>

The matters could not be taken up due to administrative reasons.

List the matter on 20.02.2018.

COURT MASTER